

(e) The NCERT pursues a curricular policy stressing on learning through mother tongue and enhancing the quality of education in rural schools. Improvement in curricular practices, including textbooks development, supplementary reading material, training systems, evaluation and examination systems, as well as classroom management systems will contribute to improving access, retention and quality of education in rural Government schools.

Prosecution powers to National Commission for Women

4048. SHRI C. PERUMAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the National Commission for Women has powers to prosecute guilty for the offences committed against women and children;

(b) if so, the details thereof;

(c) if not, whether it is proposed to empower the Commission with suitable powers;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH): (a) and (b) No, Sir.

(c) to (e) The recommendations made by the National Commission for Women (NCW) in the year 2000 for amendment of the National Commission for Women Act, 1990 include provision of initiation of prosecution against a person considered to have committed any criminal offence. The same are under examination of the Government, and have not been accepted so far. The NCW has the powers to fund litigation on behalf of women under the Act.

Suicide by students

†4049. SHRI JANESHWAR MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that as a result of existing education system and commercialisation thereof tragedy like suicide among students has arisen due to increasing competition among students and failure in the same;

†Original notice of the question was received in Hindi.